

(b) No specific schemes have so far been submitted by the State Government.

(c) to (e). Do not arise.

Water Projects

3971. Shri Bibhuti Mishra: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in the Searchlight (Patna) of the 8th June, 1966 under the heading 'Water Projects vital to India';

(b) whether U.S.A. has given any indication to help India in solving irrigation, water logging and salinity problems; and

(c) if so, the details thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
(a) Yes.

(b) and (c). Assistance through International agencies such as the Food and Agriculture Organisation; International Bank for Reconstruction and Development and International Development Association, is being made available for certain schemes such as the Punjab Flood Control and Drainage Scheme, and Tubewells in U.P.

Wakf Act, 1954

3972. Shri Kolla Venkaiah: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the All-India Muslim Wakf Conference held in 1960 had suggested amendments to the Wakf Act of 1954;

(b) if so, the amendments suggested; and

(c) the reaction of Government thereto?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
(a) to (c). An inter-State Wakf Conference was held in December, 1960,

which had suggested amendments to certain provisions of the Wakf Act, 1964, to ensure efficient working of the State Wakf Boards. Accordingly, Wakf Act, 1954, was amended on the basis of the recommendations accepted by the Government. The amending Bill was passed by Parliament in October, 1964.

Pochampad Project

3973. Shri Kolla Venkaiah: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the main work at the site of the Pochampad Project has been held up due to paucity of funds;

(b) if so, whether the State Government have made any representation to allot additional amount for the project;

(c) if so, the amount requested for; and

(d) the decision taken by the Government thereon?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) to (d). The Government of Andhra Pradesh have sent a proposal for accelerating the construction of the Pochampad Project and have indicated that if funds to the extent of Rs. 18 crores are made available for expenditure on the project from 1966-67 to 1969-70, it would be possible to create irrigation potential for 2.70 lakh acres (1.80 lakh acres of first crop and 0.90 lakh acres of second crop by June, 1969. The State Government have requested for an additional allocation of Rs. 230 lakhs during 1966-67, over the approved outlay of Rs. 120 lakhs. The proposal is under consideration.

Salal Hydro Electric Project

**3974. Shri P. R. Chakraverti:
Shri Vishwa Nath Pandey:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government have decided to take over